

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP-741(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 19.07.2018

NAME OF THE PARTIES:

Dow Jones Consulting India Pvt. Ltd.

SECTION : 441 of the Companies Act, 2013.

---

ORDER

For the RoC not filed its report, list this matter on 26.07.2018.

RAVIKUMAR DURAISAMY  
Member (Technical)

B.S.V. PRAKASH KUMAR  
Member (Judicial)